

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT : SAKET COURTS COMPLEX NEW DELHI

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S.No	Name of the Official	From	To
1	Ms. Sunita Gupta EC: 3271	SPA in the court of Sh. Sandeep Yadav, Ld. District Judge (Commercial Court)-03, South District, Saket Courts, New Delhi	SPA in the court of Undersigned.
2	Sh. Vinesh Kumar EC: 46338905	SPA in the court of Undersigned.	PA in the court of Sh. Sandeep Yadav, Ld. District Judge (Commercial Court)-03, South District, Saket Courts, New Delhi
3	Sh. N. Amit EC: 3473/40280718	PA in the court of Sh. Aviral Shukla, Ld. MM-05, South District, Saket Courts, New Delhi	PA in the court of Sh. Santosh Kumar Singh, Ld. SCJ-cum-RC, South District, Saket Courts, New Delhi
4	Sh. Nikhil EC: 28303747	PA in the court of Sh. Puneet Pahwa, Ld. CMM, South District, Saket Courts, New Delhi	PA in the court of Sh. Aviral Shukla, Ld. MM-05, South District, Saket Courts, New Delhi
5	Ms. Preeti Sharma EC: 86775259	PA in the court of Sh. Anshul Singhal, Ld. MM (NI Act) Digital Court-01, South District, Saket Courts, New Delhi	PA in the court of Sh. Puneet Pahwa, Ld. CMM, South District, Saket Courts, New Delhi
6	Sh. Ankur Tomar EC: 32949893	PA posted in the court of Sh. Rakesh Siddhartha, Ld. Presiding Officer, Special Court (NI Act), South District, Saket Courts, New Delhi (Court's tenure ended on 31.08.2023)	PA in the court of Sh. Anshul Singhal, Ld. MM (NI Act) Digital Court-01, South District, Saket Courts, New Delhi

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.

(SHALINDER KAUR)

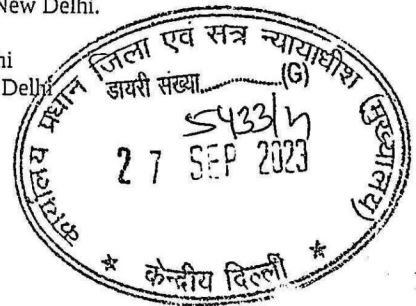
Principal District & Sessions Judge  
South District, Saket Courts, New Delhi

No. Admn.I/P&T/SD/Saket/2023/ 28424-28504

Dated, New Delhi the 26/09/2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official concerned.
11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
12. Guard File



(SHALINDER KAUR)

Principal District & Sessions Judge  
South District, Saket Courts, New Delhi